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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 28.02.2020

**CAUSE LIST - 2**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 48/BB/2018	For report of Liquidator – Liquidation	Sec 9 of I&B Code 2016	Vishwas Concrete Pvt Ltd	Perikal Arjun J Sagar Associates	Pranee Infrastructures Pvt Ltd	Shri Vinod Sunder Raman, Liquidator

ADVOCATE FOR PETITIONER/s:

VINOD SUNDER RAMAN  
Liquidator in person  
9845884410

ADVOCATE FOR RESPONDENT/s:

**ORDER**

Heard Mr. Vinod Sunder Raman, learned Liquidator.

Post the case on **14.04.2020**

  
**MEMBER (T)**

  
**MEMBER (J)**

Brunda

**Verified**

  
**Court Officer**